GOVERNMENT OF INDIA

DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan) MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 2362 TO BE ANSWERED ON 03.12.2019

Employment for Differently Abled Persons

2362. SHRI HARISH DWIVEDI: SHRI JAGDAMBIKA PAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT सामाजिक न्याय और अधिकारिता मंत्री be pleased to state:

- (a) the total number of differently abled people and children in the country, State-wise;
- (b) the total number of differently abled people engaged in gainful employment;
- (c) the total number of differently abled graduates in the country;
- (d) whether the Government is taking steps for the welfare of differently abled citizens including generation of employment opportunities for them; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

- (a) As per Census 2011, the number of Persons with Disabilities (PwDs) and Children with Disabilities (age group of 0-19 years), State-wise is at Annexure.
- (b) As per Census 2011, there are 98 lakh workers with disabilities.
- (c) As per Census 2011, about 5% of the total population of person with disabilities are graduates and above.
- (d) and (e) The Government enacted Rights of Persons with Disabilities Act, 2016 which provides various rights and entitlements for PwDs. It also provides for not less than 4% reservation in Govt. vacancies for persons with benchmark disabilities (i.e. disability of 40% or more). The Central Government supplements the efforts of the State Govt. through various schemes & programmes for empowerment of PwDs such as:

Deen Dayal Disabled Rehabilitation Scheme (DDRS) under which grant-in-aid is provided to NGOs/voluntary organisations for projects relating to rehabilitation of persons with disabilities, aimed at enabling persons with disabilities to reach their optimal, physical, sensory, intellectual, psychiatric or social functional level.

Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) under which assistance is provided to poor persons with disabilities in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential. The scheme also has a provision to provide cochlear implant to eligible children upto 5 years of age at a cost of up to Rs.6.00 lakh per child.

Scholarship schemes under which the Government provides scholarships for students with disabilities (under 18) such as Pre-matric (for classes IX & X), Post-matric (from class XI up to Post Graduate degree/diploma level), Top Class Education (Post graduate degree/diploma in notified Institutes), National Fellowship (M.Phil and Ph.D courses), National Overseas Scholarship (for Overseas education at P.G./Doctorate level).

Skill Development: In March, 2015, Government launched the National Action Plan for Skill Training of persons with disabilities to enhance their scope of employment.

Annexure as referred in reply of part (a) of the Lok Sabha Unstarred Question No. 2362 raised by Shri Harish Dwivedi: Shri Jagdambika Pal for answer on 03.12.2019 regarding "Employment for Differently Abled Persons"

S.No.	State/UT Name	Number of Persons with Disabilities	Number of Children with disabilities (age group of 0-9 years)
1	JAMMU & KASHMIR	361153	101428
2	HIMACHAL PRADESH	155316	31204
	PUNJAB	654063	173265
	CHANDIGARH	14796	4071
5	UTTARAKHAND	185272	51872
	HARYANA	546374	146942
	NCT OF DELHI	234882	60663
No. 2000 Control of the Control of t	RAJASTHAN	1563694	362498
	UTTAR PRADESH	4157514	1551148
	BIHAR	2331009	933023
	SIKKIM	18187	3098
12	ARUNACHAL PRADESH	26734	8438
	NAGALAND	29631	7740
	MANIPUR	58547	17896
	MIZORAM	15160	3748
	TRIPURA	64346	16509
	MEGHALAYA	44317	17413
	BASSAM	480065	134479
The contract of the state of th	WEST BENGAL	2017406	548542
	JHARKHAND	769980	258652
	ODISHA	1244402	321349
	CHHATTISGARH	624937	152311
	B MADHYA PRADESH	1551931	463361
	4 GUJARAT	1092302	313874
	DAMAN & DIU	2190	
	DADRA & NAGAR HAVELI	3294	1144
	7 MAHARASHTRA	2963392	
	8 ANDHRA PRADESH (Undivided)	226660	551630
	9 KARNATAKA	1324203	389383
	O GOA	33012	2 6031
	1 LAKSHADWEEP	161:	5 382
3:	2 KERALA	761843	3 120457
	3 TAMIL NADU	117996	3 278294
	4 PUDUCHERRY	3018	9 5491
3	5 ANDAMAN & NICOBAR ISLANDS	666	0 1544
	Total	2681499	4 7864636